

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM: NAGALAND:MEGHALAYA: MANIPUR: TRIPURA :
MIZORAM AND ARUNACHAL PRADESH)

ORDER OF HON'BLE THE CHIEF JUSTICE

ORDER No. 15

Dated Guwahati, the 28th February, 2011

Henceforth, the allocation of judicial works for the week in all the Permanent Benches of the Gauhati High Court will be done by the Hon'ble Sr. Judge available in the Permanent Bench.

The Roster will continue to be fixed by the Hon'ble Chief Justice.

Sd/- Madan B. Lokur,

CHIEF JUSTICE

Memo No. HC. III- 29/2006/ 785-807 /G Dated 28th February, 2011